

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, GURUGRAM

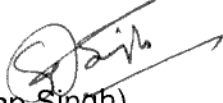
ORDER

Since Ms. Shivani, Civil Judge (Junior Division)-cum-Judicial Magistrate First Class Gurugram is on Child Care Leave for the period from 01.07.2022 to 30.11.2022, therefore, in the interest of Administration and work all the pending cases mentioned in the enclosed lists (Annexure- A, Annexure- B and Annexure- C) are hereby withdrawn from her Court and transferred to the court of Ms. Pragati Rana, Civil Judge (Junior Division)-cum-Judicial Magistrate, First Class, Gurugram.

The Ahlmad of the transferor Court is directed to send the files of aforesaid cases, complete in all respect, to the transferee Court forthwith

All concerned be informed accordingly.

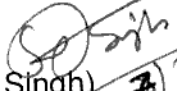
Dated: 07.07.2022


(Surya Partap Singh)
District and Sessions Judge,
Gurugram.

Endst.No. 6012 / J.3 Dated 07.07.2022.

Copy forwarded the followings for information and necessary compliance:-

01. All the concerned Judicial Officers.
02. The District Attorney, Gurugram.
03. The Presidents Bar Associations, Gurugram/Sohna/Pataudi.
04. Statistical Assistant.


(Surya Partap Singh) 7/7/22
District and Sessions Judge,
Gurugram.07.07.2022